

181 *Business of the House* JYAISTHA 28, 1893 (SAKA) *Visit of U. N. High Commissioner for Refugees (Statement) Bill, 1971, as passed by Rajya Sabha.* 182

inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th June, 1971, agreed without any amendment to the Gold (Control) Amendment Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 14th June, 1971."

12.42 hrs.

**DELHI SIKH GURDWARAS
(MANAGEMENT BILL)**

AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the Delhi Sikh Gurdwaras (Management) Bill, 1971, as passed by Rajya Sabha

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from Monday, the 21st June, 1971, will consist of :—

- (1) Discussion on the Statutory Resolution seeking approval of the Proclamation issued by the President on the 13th May, 1971, regarding the State of Gujarat.
- (2) General discussion on the Punjab Budget for 1971-72.
- (3) Discussion and voting on the Demands for Grants in respect of the Punjab Budget for 1971-72.
- (4) Discussion on the Statutory Resolution seeking disapproval of the Delhi Sikh Gurudwaras (Management) Ordinance, 1971 and consideration and passing of the Delhi Sikh Gurudwaras (Management)

ment) Bill, 1971, as passed by Rajya Sabha.

- (5) Consideration and passing of the Mysore State Legislature (Delegation of Powers) Bill, 1971, as passed by Rajya Sabha.
- (6) Discussion on the Statutory Resolution seeking disapproval of the West Bengal Security (Tripura Re-enacting) Second Amendment Ordinance, 1971.
- (7) Consideration of a motion for concurrence in the recommendation of Rajya Sabha for the reference of the Advocates (Amendment) Bill, 1970, to a Joint Committee.
- (8) Discussion and voting of the Demands for Grants under the control of the Ministry of :

Home Affairs

Irrigation and Power

Communications

12.43 hrs.

STATEMENT RE : VISIT OF U. N. HIGH COMMISSIONER FOR REFUGEES

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : Sir, Prince Sadruddin Aga Khan, United Nations High Commissioner for Refugees, expressed a desire to visit India...

MR. SPEAKER : Is it a long statement ?

SHRI R. K. KHADILKAR : Two pages.

MR. SPEAKER : It may be laid on the Table.

SHRI R. K. KHADILKAR : I beg to lay a copy of the statement on the Table. [Placed in Library. See No. LT-462/71].